# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS) **RAJYA SABHA UNSTARRED QUESTION NO-313** ANSWERED ON- 08/12/2022

# **PROMOTION OF SPORTS MEDICINE IN THE COUNTRY**

# 313. SHRI K.C. VENUGOPAL

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

(a) whether Government has taken any initiative to promote sports medicine in the country;

(b) actions taken by Government for better management of injuries at sports centres or during sports activities;

(c) whether Government is ready to tie up Sports Authority of India (SAI) with specialized hospitals across the country to ensure that proper and advance treatment is provided to sports persons; and

(d) if so, the details thereof?

#### ANSWER

### THE MINISTER OF YOUTH AFFAIRS & SPORTS

### (SHRI ANURAG SINGH THAKUR)

- (a)& (b) The scheme of National Centre of Sports Science and Research (NCSSR) being implemented by the Ministry of Youth Affairs & Sports, Government of India, aims to support high level research education and innovation in respect of high performance of elite athletes. The said Scheme is implemented through the Sports Authority of India (SAI), an Autonomous Body under this Ministry, and select universities/institutes/medical colleges in the country. Under the Scheme, medical care and management as well as rehabilitation of injuries of athletes at the SAI National Centre of Excellence (NCOE) and Target Olympic Podium Scheme (TOPS) is undertaken by engaging Doctors and Scientific/Support staff for regular consultations as well as management of trainings. The approach also includes dealing with on and off field injury prevention and management.
- (c)& (d) SAI utilizes the services of empaneled hospitals in management of injuries of athletes. All NCOE athletes of SAI are also covered under medical insurance through which they are able to get the medical facilities in a hospital of their choice depending upon the proficiency of the hospital.

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